

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP (IB) No 421/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th September 2017, 10.30 A.M

Name of the Company	Punjab National Bank -Vs- Mintri Tea Company Pvt. Ltd.
Under Section	7 IBC

Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
12	RANAJIT CHANDHOK ADVOCATE	CORPORATE CREDITOR	R. Chandhok 7.9.2017
①	SANKAR DEHAMA MAJUMDAR ADVOCATE	MINTRI Tea Co. LTD	7/9/17
②	SUBRATA DE ADVOCATE	Mintri Tea Co. LTD	21/9/17 3/10/17

ORDER

Ld. Counsel for the petitioners and the respondents are present.

Ld. Counsel for the respondent made a request that time may be given for filing reply. Prayer is allowed. Respondent may file reply by 13/09/2017 with a copy in advance to the petitioner and thereafter rejoinder, if any, may be filed within 3 days.

Petitioner has filed affidavit of service which may be taken on record.

Petitioner is directed to file a synopsis of the case.

List the matter on 18/09/2017.

Sd/-

(Jinan K.R.)
Member (J)

Sd/-

(Vijai Pratap Singh)
Member (J)